

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

Date: June 26, 1996.

O.A.No. 82 of 1996.

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN.

Between:

P.Bikshapathi. Applicant.

And

1. The General Manager (Telecom),
Warangal Area, Department of
Telecommunications, Hanamkonda-506 001.
2. The Telecom District Manager, Department
of Telecommunications, Karimnagar -505 001.
3. K.Nagabhushanam. Respondents.

Counsel for the Applicants: Mr. P. Raghu Kumar
for Mr. Naveena Rao.

Counsel for the respondents 1 and 2. Mr. M.V.Raghava Reddy, Addl.
Standing counsel for Central Government.

Mr. Susheel Kumar Dubey for R-3.

CORAM:

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN.

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (A) ✓

--

O R D E R.

The learned counsel on record, Sri Naveena Rao has
by his letter dated 24--6--1996 prayed for withdrawal of
the O.A., on instructions of the applicant who is stated
to be no longer interested in claiming the relief asked
in the O.A. The request is not opposed by the respondents.

W.K.

gs

: 2 :

The O.A., is dismissed as withdrawn.

No order as to costs. Interim direction is vacated.

H.RAJENDRA PRASAD

Member (A)

M.G.CHAUDHARI, J

Vice-Chairman.

Date: June 26--6--1996.

Dictated in open Court.

Ansari
Deputy Registrar O.C.

sss.

O.A. 82/96.

To

1. The General Manager(Telecom)
Warangal Area, Dept.of Telecommunications,
Hanamkonda-1.
2. The Telecom District Manager, Dept.of Telecommunications,
Karimnagar-1,
3. One copy to Mr. P.Naveen Rao, Advocate, CAT.Hyd.
4. One copy to Mr. N.V.Raghava Reddy, Adil CGSC .CAT.Hyd.
5. One copy to Mr.Susheel Kumar Dubey, Advocate, CAT.Hyd.
6. One copy to Library, CAT Hyd.
7. One spare copy.

pvm.

24/7/96

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 26-6-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 595/96 82/96

T.A.No. (W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

